

List of creditors

Filing under clause (ca) of sub-regulation (2) of Regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

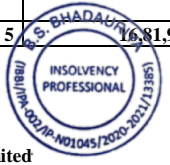
Name of the corporate debtor: Keep in Touch Clothing Private Limited

Date of commencement of CIRP: 28th July, 2023

List of creditors as on: 30th November, 2023

Sl. No.	Category of Creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claim	Amount of claims not admitted (INR)	Amount of claim under verification (INR)	Details in annexures	Remarks, if any
		No of Claims	Amount of claim received (INR)	No of Claims	Amount of claim admitted (INR)					
1	Secured financial creditors belonging to any class of creditors	1	14,60,65,375	1	14,60,65,375	-	-	-	Annexure I	
2	Unsecured Financial creditors belonging to any class of creditors	1	28,36,136	1	28,36,135	-	-	28,36,135	Annexure II	
3	Secured Financial Creditors (other than financial creditors belonging to any class of creditors)	NA	NA	NA	NA	NA	NA	NA	NA	
4	Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)	NA	NA	NA	NA	NA	NA	NA	NA	
5	Operational Creditors (Workmen)	NA	NA	NA	NA	NA	NA	NA	NA	
6	Operational Creditors (Employees)	NA	NA	NA	NA	NA	NA	NA	NA	
7	Operational Creditors (Government Dues)	NA	NA	NA	NA	NA	NA	NA	NA	
8	Operational Creditors (other than Workmen and Employees and Government Dues)	2	1,89,56,500	2	1,89,56,498	-	-	1,89,56,498	Annexure III	
9	Other creditors, if any (other than financial creditors and operational creditors)	1	3,37,148	1	3,37,148	-	-	-	Annexure IV	
		5	19,81,95,159	5	14,64,02,526	-	-	2,17,92,633		

(Signature)
(Brijesh Singh Bhadauriya)
Resolution Professional



Keep in Touch Clothing Private Limited
Registration Number: IBBI/IPA-002/IP-N01045/2020-2021/13385
Email For Correspondence-cirp.kitcpl@gmail.com
Email: Registered With IBBI- bsb@bsbandassociates.in
Phone No. - +91- 98108 50577
AFA Valid till: 26.02.2024

Name of the corporate debtor: Keep in Touch Clothing Private Limited
Date of commencement of CIRP: 28th July, 2023
List of creditors as on: 30th November, 2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off (INR)	Amount of claim not admitted (INR)	Amount of claim under verification (INR)	Remarks, if any
		Date of receipt	Amount claimed (INR)	Amount of claim admitted (INR)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Union Bank of India	21-08-2023	14,60,65,375	14,60,65,375	Financial Creditors	Yes	Yes	No	100.00%	No	-	-	-	
			14,60,65,375	14,60,65,375							-	-	-	

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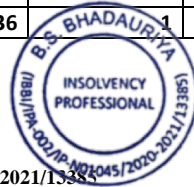


Name of the corporate debtor: Keep in Touch Clothing Private Limited
 Date of commencement of CIRP: 28th July, 2023
 List of creditors as on: 30th November, 2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off (INR)	Amount of claim not admitted (INR)	Amount of claim under verification (INR)	Remarks, if any
		Date of receipt	Amount claimed (INR)	Amount of claim admitted (INR)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Noble Co-operative Bank Limited	10-08-2023	28,36,136	1	Financial Creditors	No	No	No	0.00%	No	-	-	28,36,135	Claim under verification
			28,36,136	1								-	28,36,135	

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Name of the corporate debtor: Keep in Touch Clothing Private Limited
Date of commencement of CIRP: 28th July, 2023
List of creditors as on: 30th November, 2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contin- gent claim	Amount of any mutual dues, that may be set-off	Amount of claim not ad- mitted (INR)	Amount of claim under verification (INR)	Remarks, if any
		Date of receipt	Amount claimed (INR)	Amount of claim admitted (INR)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Udaivir Singh (Prop. D.M. Lining & Fabrics)	23-08-2023	16,42,801	1	Operational Creditor	No	No	No	Nil	Nil	Nil	-	16,42,800	Claim under verification
2	Kripath Leather Private Limited	24-08-2023	1,73,13,699	1	Operational Creditor	Nil	Nil	No	Nil	Nil	Nil	-	1,73,13,698	Claim under verification
			1,89,56,500	2								-	1,89,56,498	

(Brijesh Singh Bhadauriya)

Resolution Professional

Keep in Touch Clothing Private Limited

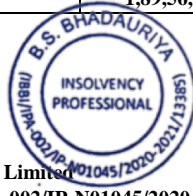
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List of other creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contin- gent claim	Amount of any mutual dues, that may be set-off	Amount of claim not ad- mitted (INR)	Amount of claim under verification (INR)	Remarks, if any
		Date of receipt	Amount claimed (INR)	Amount of claim admitted (INR)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Anup Kumar (Insolvency Professional)	06-09-2023	3,37,148	3,37,148	Other Creditors	No	No	No	Nil	Nil	Nil	-	-	Claim admitted
			3,37,148	3,37,148								-	-	

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